



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/1016/2018
NAME OF THE PETITIONER : NOBLE PROMOTERS PVT LTD
NAME OF THE RESPONDENTS : ROC CHENNAI
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
17	Sandeep Kumar	For Applicants	
B-	SARATH BABU	For Roc, Chennai	

ORDER

Counsel for Applicant present. Representative of ROC present. Counsel for Applicant submitted that the report from ROC is awaited and prayed for time for filing the same. At request, time is enlarged. Put up on 04.09.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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